Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl.	Category of creditor	Summary	of claims	Summary of	claims	Amount	Amount of	Amount of	Details in	Remarks, if
No.			eived	admitted		of	claims not	claims	Annexure	any
		No. of	Amount	No. of	Amount	contingent	admitted	under		ľ
		claims		claims	of	claims		verification		
					claims admitted					
1	Secured financial creditors belonging to any class	1	Rs.	1	Rs.	NIL	NIL	1021802717	1	Nil
	of creditors		3,86,64,43,86 2/-		2,84,46,41,14 5/-					
2	Unsecured financial creditors belonging to any class of creditors	2	119328327/-	2	119006409/-	NIL	321918	NIL	2	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	3	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	4	NIL
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	5	NIL
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	6	NIL
7	Operational creditors (Government Dues)	Nil	Nil	Nil	Nil	NIL	NIL	NIL	7	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	Nil	Nil	Nil	Nil	NIL	NIL	NIL	8	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	9	NIL
	Total									

Annexure-1 Name of the corporate debtor: Tattva Valuers Pvt Ltd Date of commencement of CIRP: 15th June 2022; List of creditors as on: 28th June 2022

List of secured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Identification No.	Details o				Details of claim	n admitted			Amount of	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
			Date of receipt	Amou nt claime d	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarante e	Wheth er relate d party ?	% of voting share in CoC	continge nt claim	dues, that may be set- off	not admitted	under verificati on	
01	Srei Equipmen t Finance Ltd "					arisen on account of Term Loan (including sublimit for Letter of Credit) and Revolving Letter of Credit facility provided by	has provided following security as per the sanction letters provided alongwith Form C: A. For Term Loan (including sublimit for Letter of Credit): - Demand Promissory Note - First		No	95.98	0	0	0	10218027 17	Nil

	T	
all assets,		
present and		
future assets		
(excluding as		
mentioned in		
next below		
point) and -		
Second/residual		
charge on all		
Fixed Deposits		
charged to		
bankers for LC		
limit purpose.		
B. For		
Revolving		
Letter of		
Credit: -		
Demand		
Promissory		
Note -		
Exclusive		
charge on the		
assets to be		
imported/		
indigenously		
procured		
through LCs		

Annexure-2 Name of the corporate debtor: Tattva Valuers Pvt Ltd; Date of commencement of CIRP: 15th June 2022; List of creditors as on: 28th June 2022

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Identification No.		of claim eived		Details	s of claim adm	itted		Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may be set- off	admitted	verification	
01	MIL		28 th June	Rs.	Rs.	The claim	NIL	Yes	3.02	NIL	NIL	250685	NIL	NIL
	Vehicles		2022	8,94,79,18	8,92,28,496	arised on								
	&			1/-	/-	account of								
	Technolo				-	Inter								
	gi es Pvt.					Corporate								
	Ltd					Deposit								
	Address:					facility								
	DPT-820,					provided by								
	8 th					MIL Vehicles								
	Floor,					&								
	DLF					Technologies								
	Prime				-	Pvt. Ltd.								
	Towers,													
	F79-80,													
	Okhla													
	Industrial													
	Area,													
	Phase – 1, Delhi -													
	110020													
2.	Vert		28 th June	Rs.	Rs.	The claim			1.00			71233/-		
Γ	Equipme		2022		ks. 2,97,77,913							. 1233		
	nt Pvt Ltd			6/-		account of								
	Address:			0/ -		Inter								
	Vectra					Corporate								
	House					Deposit								

No.15,	facility		
5th Floor,	provided by		
1st Main	Vert		
Road, 6th	Equipment		
Cross,	Pvt Ltd		
Gandhina			
g ar,			
Bangalor			
e –			
560009,			
Karnatak			
a			

 $Annexure-3 \\ Name of the corporate debtor: Tattva Valuers Pvt Ltd; Date of commencement of CIRP: 15^{th} June 2022 List of creditors as on: 28^{th} June 2022$

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of creditor	Identification		of claim			Details of cl	aim admitte	d		Amount	Amount of		Amount of claim	Remarks, if
No.	creditor	No.	Date of receipt	eived Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	of continge nt claim	any mutual dues, that may be set-off	claim not admitted	under verificati on	any
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 4

Name of the corporate debtor: Tattva Valuers Pvt Ltd; Date of commencement of CIRP: 15th June 2022.; List of creditors as on: 28th June 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.		Identification		of claim		Deta	ils of claim a	dmitted		Amount of	Amount of any		Amount of	· /
No.	creditor	No.	rec	eived						contingent	mutual dues,	claim not	claim under	any
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	that may beset-	admitted	verification	
			receipt	claimed	claim	claim	covered by	related	share in CoC		off			
			_		admitted		guarantee	party?						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
		-												
		-												

Annexure – 5 Name of the corporate debtor: Tattva Valuers Pvt Ltd; Date of commencement of CIRP: 15th June 2022.; List of creditors as on: 28th June 2022

List of operational creditors (Workmen)

(Amount in₹)

Sl.	Name of	Name	Identification	Details	of claim]	Details of	claim adn	nitted	Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	authorised	of	No.	rece	eived					contingent	any mutual	claim under	claim not	any
	representative,	work		Date of	Amount	Amount of	Nature	Whether	% voting share	claim	dues, that	verification	admitted	
	if any	man		receipt	claimed	claim	of	related	in CoC,if		may be			
				_		admitted	claim	party?	applicable		set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 6 Name of the corporate debtor: Tattva Valuers Pvt Ltd Date of commencement of CIRP: 15th June 2022.; List of creditors as on: 28th June 2022

List of operational creditors (Employees)

Sl.	Name of	_	Identification		of claim]	Details of	claim adn	nitted		Amount of	Amount of	Amount of	Remarks, if
No	authorised	of	No.	rece	eived					contingent	any mutual	claim under	claim not	any
	representative,	emplo		Date of	Amount	Amount of	Nature	Whether	% of voting	claim	dues, that	verification	admitted	
	if any	yee		receipt	claimed	claim	of	related	share in CoC, if		may be set-			
				_		admitted	claim	party?	applicable		off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 7 Name of the corporate debtor: Tattva Valuers Pvt Ltd; Date of commencement of CIRP: 15th June 2022.; List of creditors as on: 28th June 2022

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Detail	ls of Clai	imant		of claim eived			Details of cla	im admitted			Amount of	Amount of any	Amount of claim	Amount of claim under	Remarks, if
140.	Depart ment	Gover nment	Identifi cation No.	Date of	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if	contingent claim	mutual dues, that may	not admitted	verification	any
								interest			applicable		be set-off			
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Nil
			·													

Annexure – 8 Name of the corporate debtor: Tattva Valuers Pvt Ltd; Date of commencement of CIRP: 15th June 2022.; List of creditors as on: 28th June 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name	Identification	Details	of claim			Details of c	laim admitted	ł		Amount of	Amount	Amount	Amount of	Remarks, if
No.	of	No.	rece	ived							contingent	of any	of claim	claim under	any
	creditor		Date of	Amount	Amount	Nature	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
			receipt	claimed	of claim	of claim	covered by	covered by	related	share in		dues,	admitted		
			_		admitted		security	guarantee	party?	CoC		that may			
							interest					be set-off			
NIL		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Nil	NIL
	NIL														

Annexure – 9
Name of the corporate debtor: Tattva Valuers Pvt Ltd; Date of commencement of CIRP: 15th June 2022.; List of creditors as on: 28th June 2022
List of other creditors (Other than financial creditors and operational creditors)

	. Name of creditor	Identification No.		of claim eived		Ι	Details of claim	admitted		Amount of	Amount of any mutual	Amount of claim not	Amount of claim	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	continge nt claim	dues, that may be set- off	admitted	under verificati on	-
NII	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL